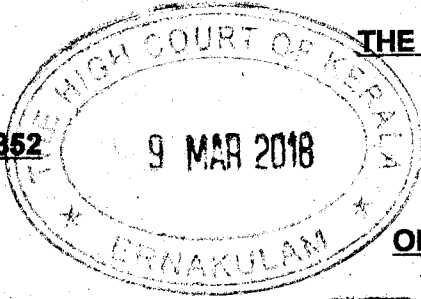


23085

**THE HIGH COURT OF KERALA**

**F4-21352**



Kochi: 682 031  
Dated :07.03.2018

**OFFICIAL MEMORANDUM**

**Sub: Physical verification of books in the Chief Justice  
V.S Malimath Staff Library- return of books - reg -**

All the members of the Chief Justice V.S. Malimath Staff Library are directed to return the books taken by them on or before 17.03.2018 (Saturday) for the purpose of physical verification of the books and are informed that books will not be issued from the staff library after 17.03.2018 until the verification is over.

(By order)

A handwritten signature in black ink, appearing to be 'D.G. Suresh', written over a large, loopy flourish.

**D.G.Suresh  
Joint Registrar,  
(for Registrar General)**

**Copy to:**

The Joint Registrars, Deputy Registrars, High Court  
The Finance Officer, High Court  
The Protocol Officer, High Court  
The Public Relation Officer, High Court  
The Private Secretary, to the Hon'ble C.J, High Court  
The Assistant Registrars, High Court  
The Court Officer to the Hon'ble Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Additional Personal Assistant to the Chief Justice, High Court  
The Confidential Assistants to the Registrars, High Court  
All Sections High Court  
All Private Secretaries of the Hon'ble Judges  
The Administrative Records Section, High Court  
The Notice Board, High Court  
The File